

RAJESH PILOT): (a) and (b). No damage has been caused to the crops due to the barbed -wire fencing etc.

### **Brand Name of Medicines**

3342. DR. LAXMINARAYAN PANDEYA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether World Health Organisation, UNIDO and UNCTAD have been urging use of generic names for medicines sold in the market

(b) whether the National Health Policy of 1993 had stipulated prescription and use of generic names for medicines sold in the country;

(c) whether several manufactureres are selling the same medicines under their brand names at widely differing prices; and

(d) if so, the policy of Government regarding continuing use of brand names for medicines?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) The use of generic name is generally advocated by the World Health Organisation.

(b) No, Sir.

(c) Yes, Sir.

(d) Under the existing policy, there is no ban on marketing of medicines under brand names.

### **New Oil Wells**

3343. PROF. UMMAREDDY VENKATESWARLU: Will the Minister of PETROLEUM AND NATURAL GAS be

pleased to state:

(a) the number of newly commissioned oil wells discovered by the Oil and Natural Gas Commission 1990-91, 1991-92 and 1992-93; and

(b) the expected production of crude from the newly discovered oil wells?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) ONGC made 42 discoveries of oil and gas in the years under reference ( till 1.1.1993).

(b) while the expected production from these new discoveries would be known only after delineation and appraisal, six of the discoveres have been put on early production.

### **Coal Cess paid to States**

3344 SHRI SUDHIR GIRI: Will the Minister of COAL be pleased to state:

(a) the total amount of coal cess paid to the States in 1991-92 and 1992-93 ( upto January, 1993);

(b) the reasons for holding up the coal cess due to the States, if any;

(c) the basis of determining the rate of coal cess;

(d) whether the Government propose to change the rate of coal cess in near future , and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COAL ( SHRI AJIT PANJA)

(a) Available information regarding amounts of coal cess/Land Tax paid to State Governments in 1991-92 and 1992-93 ( upto January 93) is given below